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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/215/2016

NAME OF THE PETITIONER(S) : S. Martin

NAME OF THE RESPONDENT(S) : Akshaya Textiles Limited and another

UNDER SECTION : 111 A

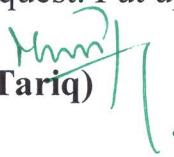
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for 1 st Respondent	
2) B. A. Sujay Prasanna	- Counsel for the 2nd Respondent	
3. R. SRINIVAS	-  Applicant	R. SRINIVAS

ORDER

Shri R Srinivas, counsel for applicant present. Shri R Vidhyashankar, counsel for R1 and Shri B A Sujay Prasanna, counsel for R2 are present. Counsel for petitioner stated that the orders passed by Hon'ble Delhi High Court in a writ petition are yet to be received and sought further time for submitting arguments. Time extended at request. Put up on 08.02.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)